

DIVISION BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/17(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	UGRO CAPITAL LIMITED VS GUPTA POWER INFRASTRUCTURE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Meenakshi Manot, Adv.] For the Financial Creditor
Mr. Saubhik Chowdhury, Adv.]
Mr. Tanishq Pathak, Adv.]
Mr. Tanay Agarwal, Adv.] For the Corporate Debtor
Mr. Rohit Bhattacharya, Adv.]
Mr. Supriyo Banerjee, Adv.]

ORDER

1. Ld. Counsel on both sides present.
2. Post this matter on **10/06/2024**.

Court Officer